

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 144(ND) 14

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: Sh. Surender Singh Vs. M/s Avani Buildtech
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

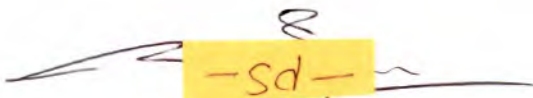
For the Petitioner (s) : Ms. Jayshree Dugar, Advocate

For the Respondent (s) : Mr. N.P.S. Chawla, Advocate
Mr. Vikash Sharma, MD Respondent No.2

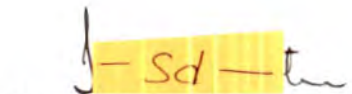
ORDER

It has been confirmed by both the parties that talks of settlement are in progress.

At request adjourned to 26th September, 2017.

A handwritten signature in black ink, consisting of a stylized 'S' followed by 'K' and 'M', is written above a yellow rectangular box containing the handwritten text '-sd-'.

**(S. K. Mohapatra)
Member (T)**

A handwritten signature in black ink, consisting of a stylized 'I' followed by 'M' and 'A', is written above a yellow rectangular box containing the handwritten text '-sd-'.

**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)